

उपकरणों का निरीक्षण कार्य संभरण तथा निपटान के महानिदेशक द्वारा किया जा रहा है जिससे निर्यात संविदाओं के मानकों के अनुसार ही माल तैयार किया जाय ।

Privilege Passes/P.T.Os.

*378. **Shri R. Ramanathan Chettiar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Railway Officers travelling on first class privilege passes/P.T.Os. are entitled to travel in ACC by paying the difference in the first class and ACC fares; and

(b) if so, the justification for giving such a concession to the Railway Officers when there is a great pressure on the ACC travel by the public?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Railway officers are allowed to travel in Air-conditioned class on their privilege passes/P.T.Os. on payment of 1/3rd the difference between the 1 class and ACC fares.

(b) Prior to the abolition of the old 1st class from 1-4-1955, the Railway officers entitled to old 1st class could travel in air-conditioned class by paying the difference in fares between air-conditioned class and 1st class which was 3 pies per mile. In order to maintain this entitlement it was laid down that they may pay one-third the very much higher difference between the air-conditioned class and the new 1st class. Even at this rate, the amount required to be paid is more than the old rate of 3 pies per mile.

Modernization of Textile Industry

*379. **Shri Jashvant Mehta:**
Shri M. Malachami:

Will the Minister of Commerce be pleased to state:

(a) whether Government have chalked out any plan for modernisa-

tion of textile industry during the Fourth Five Year Plan; and

(b) if so, the main features thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):

(a) and (b). There is a continuous programme of rehabilitation and modernisation of the textile units and Government and financial institutions help the mills in this. The same facilities will continue in the Fourth Plan. Gradually more and more indigenous modern machinery is being manufactured in the country for modernisation, rehabilitation, expansion and establishment of new units.

Production of Trucks

*380. **Shri S. M. Banerjee:** Will the Minister of Industry be pleased to state:

(a) whether Government propose to increase the capacity of truck production on the lines of light commercial vehicles;

(b) whether the ban on the expansion and establishment of new units of such projects has been or is being lifted;

(c) whether the Soviet Union has agreed to start such projects in collaboration with some Indian firms; and

(d) if so, the main features thereof?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). Currently the ban on the establishment of new units for manufacture of all types of commercial vehicles is effective upto 30th June, 1966. There is no ban on the expansion of existing units. The question of setting up additional capacity for commercial vehicles, including light vehicles, will be taken up for consideration in the context of Fourth Plan requirements.